

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 12**

**CA 286/2023 In CP/107(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 12.04.2024**

NAME OF THE PARTIES:      **GURUKULONLINE                      LEARNING**  
**SOLUTIONS PRIVATE LIMITED**

Section 66 (1) of the Companies Act, 2013

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**ORDER**

1. Mr. Rajesh Shah, Advocate appeared for the Petitioner.
2. Learned Counsel for the Petitioner seeks three weeks' time to file rejoinder.  
Time granted.
3. List this matter on **17.05.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna